CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.245/95

Tuesday, this the 21st day of March, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A Abdu Rahiman, Sub Postmaster, Kuttipuram.

- Applicant

By Advocate M/s Santhosh & Rajan

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- Union of India represented by
 its Secretary,
 Ministry of Communications,
 New Delhi.
- The Chief Postmaster General, Kerala Circle, Thiruvananthapuram.
- 3. The Director of Postal Services, Northern Region, Calicut.

- Respondents

By Advocate Mr James Kurian, Additional Central Government Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicant seeks leave to withdraw the application. We therefore grant leave and dismiss the application as withdrawn, without expressing any opinion on the merits. No costs.

Dated, the 21st March, 1995.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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